

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1879/2013

SUBHASH SINGH

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

WITH

Crl.A. No. 1880/2013

(With Office Report)

Date : 27/08/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Naresh Kumar ,Adv.

For Respondent(s)

Mr. Ahmad S. Azhar,Adv.

Mr. M. R. Shamshad ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the learned counsel for the respondent State to file the additional documents. The appellant shall also be at liberty to file the additional documents within the period stipulated above.

List again on 13.11.2014.

(M K HANJURA)
Registrar